

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Comp. App. (AT) (Insolvency) No. 715 of 2020

IN THE MATTER OF:

Rushabh Civil Contractors Pvt Ltd.

...Appellant

Versus

Centrio Lifespaces Ltd.

...Respondent

Present:

For Appellant :

**Mr. Abhijeet Sinha, Mr. Malak Bhatt, Mr. B. K. Gala,
Mr. Gautam Singh and Ms. Devanshi Singh,
Advocates**

For Respondent:

Mr. Rohan Agarwal and Ms. Almira, Advocates

ORDER
(Through Virtual Mode)

15.10.2020 Adjourned at the request of Ms. Almira, learned counsel for the Respondent who submits that her senior advocate is not available.

Let the appeal be listed 'for Admission (After Notice)' on **26th November, 2020.**

In the meantime, learned counsels for the parties may also file their short written submissions, not exceeding three pages, within two weeks.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

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